

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4715  
ANSWERED ON:25.08.2010  
FINANCIAL ASSISTANCE TO INDIAN NATIONALS  
Pratapsinh Shri Chauhan Prabhatsinh

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether any financial assistance has been provided to the Indian nationals languishing in foreign jails especially to the minority people and SCs/STs;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a): As and when the need arises the Indian Missions extend financial assistance to the Indian nationals in foreign jails on Means Tested Basis, irrespective of caste, creed or religion from the Indian Community Welfare Fund (ICWF).

(b): As reported by our Missions abroad the details of assistance are as follows :

The representatives from the Indian Missions abroad make regular visits to meet Indian nationals in foreign jails to enquire about their welfare and provide consular assistance required by them. In case there is a necessity of financial assistance, it is provided by our Missions in the form of items of daily use to inmates, food, travel assistance and medical assistance etc.

(c): Question does not arise.